

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 148 of 2016 in
DFR No. 2588 of 2015**

Dated: 8th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Mahanagar Gas Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurab Banerji, Sr. Adv.
Mr. Trinath T.
Ms. Riddhi Sancheti
Mr. Vyom Shah
Ms. Manisha Singh

Counsel for the Respondent(s) : Mr. Ravi Prakash,
Ms. Iti Agarwal for R-2

Mr. Sumit Kishore for PNGRB

ORDER

**IA No. 148 of 2016
(*Appl. for condonation of delay*)**

Issue notice. Mr. Sumit Kishore takes notice on behalf of Respondent No.1 and Mr. Ravi Prakash takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 22.04.2016. Dasti in addition is permitted.

List the matter on **22.04.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**